

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No.7882 of 2013

CORAM : HON'BLE MR. JUSTICE DEEPAK ROSHAN

For the Petitioner :Mr. S. Piprawal, Adv.

For the Res. JUVNL :Mr. O.P.Tiwari, Adv.

For the Res. BSEB :Mr. Manoj Tondon, Adv.

Through:- Video Conferencing

25/08.09.2021 At the request of the learned counsel for the petitioner, put up this case on 22.09.2021.

(Deepak Roshan, J.)

Fahim/-